

To be published in the Gazette of India Extraordinary Part-I, Section (I)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Public Notice No. 65/2015-2020

Dated the 28th Dec 2018

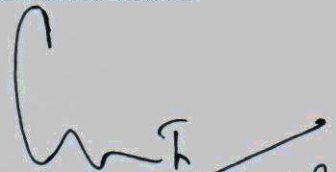
Subject: Amendments in the Appendix 3B, Table 2 of the Merchandise Exports from India Scheme (MEIS)

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy (2015-2020), the Director General of Foreign Trade hereby makes the following amendments in the Appendix 3B, Table 2, as amended from time to time.

2. The rates of Onions, Fresh or Chilled under HS Code 07031010, as present in the Appendix 3B, Table 2 are enhanced as per the table below with immediate effect.

MEIS no.	Sl	HS Code	Description	Current MEIS rate	MEIS rate for exports made from the date of publication of this Public Notice upto 30.06.2019
(1)	(2)	(3)	(4)	(5)	(6)
164		0703 10 10	Onions, Fresh or Chilled	5%	10%

Effect of this Public Notice: The rates of rewards under MEIS for Onions, Fresh or Chilled, under HS Code 07031010 have been enhanced from 5% to 10% with immediate effect.



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